

## **Regarding transfer policy of Kendriya Vidyalaya Sangathan (KVS) -laid**

**DR. JAYANTA KUMAR ROY (JALPAIGURI):** The Kendriya Vidyalaya Sangathan (KVS) has transferred thousands of female employees having Government spouses during Annual Transfer in 2023. Despite having clear vacancies at nearby schools, KVS has displaced/transferred female Government spouses more than thousand kilometres away from their spouse's place of posting. Several spouses are forced to apply Voluntary Retirement/resignation.

There is widespread resentment among employees about Transfer Policy of KVS due to abolition of Infra-Station, Mutual, No Taker etc. Representations have been received from stakeholders regarding review of Transfer Policy. In the Policy, points for spouse have been drastically reduced. The DOPT order 2009, regarding mandatory posting of Government spouses at the same place, is not being followed by KVS in letter and spirit.

The Employee Associations has represented KVS to include 'SPOUSE' in Part-I, Point 3- Basic Principles (v) of Transfer Policy to enable them to apply for transfer anytime against clear vacancy without the completion of tenure.

I request the Hon'ble Minister of Education to ensure posting of Government spouses at the same place in the KVS to enable them to lead a normal family life and to realise the Prime Minister's vision to increase the lower participation of women in the workforce.